

**Raw Film**

\*2058. { **Shri Achar;**  
**Shri A. K. Gopalan;**  
**Shri Nagi Reddy;**  
**Shri Narayanankutty Menon;**  
**Shri Vasudevan Nair;**  
**Shrimati Parvathi Krishnan;**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government has imposed a cut of 60 per cent. in the import of raw film recently;

(b) what is the value of the raw film for which import is allowed and how much of it is earmarked for the Films Division of Government;

(c) whether Government have received any representations on behalf of the film producers regarding the hardship it would cause them; and

(d) if so, the action proposed to be taken in the matter?

**The Minister of Commerce (Shri Kanungo):** (a) The quota percentage for this item was reduced from 60 to 40 during the current licensing period in the first instance which was later restored.

(b) On the basis of the existing quota of 60 per cent Gen. and 60 per cent Soft the total licensing for imports of raw films during the current period is likely to be of the order of Rs. 65 lakhs. In addition to this Rs. 5 lakhs worth of films have been released to the Trade from the imports made by the State Trading Corporation against licences issued to them for Rs. 20 lakhs during October, 1957—March, 1958 on rupee payment. Additional stocks of raw films imported by the State Trading Corporation will also be diverted to meet the needs of the industry, if necessary. This does not, however, include the requirements of Films Division of the Government of India which will be licensed against specific foreign exchange releases obtained by them from the Ministry of Finance.

(c) Yes, Sir.

(d) As a result of the representations received on behalf of the Film Producers regarding hardship, the cut in imports would cause them, the import policy has been reviewed by the Government and the quota has been restored to 60 per cent Gen. and 60 per cent Soft during the current period as announced in Public Notice No. 31-ITC (PN)/58 dated 28-4-1958.

**Extradition Treaty**

\*2059. **Shri Ram Garib:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1147 on the 24th August, 1957 and state the progress so far made towards the conclusion of Extradition Treaty between India and Pakistan?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** The matter is still under consideration.

**All India Sericulture Training Institute (Mysore)**

\*2060. **Shri Siddiah:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1635 on the 10th September, 1957 and state:

(a) whether suitable land is available for the establishment of an All India Training Institute for Sericulture near Channapatna (Mysore); and

(b) if so, whether the Government of Mysore have acquired the same?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The Government of Mysore have stated that no suitable land is available near Channapatna but that land and buildings are available at Mysore city which would be suitable for the purpose. It has accordingly been decided to locate the All India Training Institute for Sericulture at Mysore city.